

WRITTEN ANSWERS TO UNSTARRED QUESTIONS**Development of Dairy Sector**

621. SHRIMATI JAYA BACHCHAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government plans to bring in a second white revolution;
- (b) if so, the layout proposed by Government for development of dairies in the country;
- (c) whether Government has received proposals from various State Governments under the Intensive Dairy Development Scheme, if so, the details thereof; and
- (d) the details of measures being taken by Government to achieve the objectives and targets set under the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIA) : (a) and (b) Department of Animal Husbandry, Dairying and Fisheries (DADF), Government of India, has been implementing following Dairy Development schemes with the aim to increase productivity of milch animals thereby increasing milk production through scientific breeding and feeding as well as to provide milk producers with greater access to the organized milk market in the country:

Sl. No.	Name of the Scheme	12th Five Year Plan Outlay
1.	National Programme for Bovine Breeding and Dairy Development (NPBB and DD)	₹ 1800 in crore
2.	National Dairy Plan Phase I (NDP I)	₹ 1756 in crore
3.	Dairy Entrepreneurship Development Scheme (DEDS)	₹ 1400 in crore

(c) The Centrally Sponsored Scheme “Intensive Dairy Development Programme (IDDP)” has been discontinued from the financial year 2014-15. The erstwhile IDDP scheme along with its objectives and targets has been subsumed under the restructured scheme “National Programme for Bovine Breeding and Dairy Development (NPBBDD)” from 2014-15 in the 12th Five Year Plan. However, the spill over project activities of ongoing projects approved under the IDDP scheme has been continued as per administrative approval of the projects and existing guidelines of the scheme. The details of ongoing projects under IDDP and dairy development component of NPBB&DD are given in Statement-I and II (*See below*).

(d) The objectives and targets set under the Scheme are monitored by the DADF through quarterly progress reports of projects sent by the implementing agencies and also reviewed by the Technical Monitoring Committee set up by the State Government, which also has a representative of DADF, for monitoring the projects approved for the State under the scheme.

Statement-I

Details indicating ongoing projects under IDDP as on 25.11.2014

				(₹ in lakh)
Sl.No.	Name of State/Project	Year of sanction	Approved outlay	Total Release
1.	Andhra Pradesh-IV	2012-13	988.64	568.45
	STATE (SUB TOTAL)		988.64	568.45
2.	Arunachal Pradesh-II	2009-10	749.03	348.30
	STATE (SUB TOTAL)		749.03	348.30
3.	Assam-I	1994-95	1260.76	909.51
4.	Assam-III	2011-12	598.69	360.00
	STATE (SUB TOTAL)		1859.45	1269.51
5.	Bihar-VII	2012-13	1184.72	639.32
6.	Bihar-VIII	2012-13	1190.93	751.66
7.	Bihar-IX	2012-13	1661.27	834.05
	STATE (SUB TOTAL)		4036.92	2225.03
8.	Jharkhand-II	2005-06	294.29	294.29
9.	Jharkhand-III	2010-11	279.91	25.00
10.	Jharkhand-IV	2012-13	300.00	207.67
	STATE (SUB TOTAL)		874.20	526.96
11.	Goa	2009-10	259.46	248.80
12.	Haryana-II	2005-06	1453.83	1377.61
13.	Haryana-IV	2006-07	287.38	259.45
	STATE (SUB TOTAL)		1741.21	1637.06
14.	Himachal Pradesh-III	2010-11	867.72	867.72
15.	Himachal Pradesh-IV	2011-12	295.14	144.76
	STATE (SUB TOTAL)		1162.86	1012.48

Sl.No.	Name of State/Project	Year of sanction	Approved outlay	Total Release
16.	Jammu and Kashmir-Jammu	1995-96	635.12	635.12
17.	Jammu and Kashmir - Kashmir	1995-96	608.18	608.18
	STATE (SUB TOTAL)		1243.30	1243.30
18.	Kerala-IV	2011-12	1799.99	1186.97
19.	Kerala-V	2012-13	298.95	111.94
	STATE (SUB TOTAL)		2098.94	1298.91
20.	Karnataka-I	2011-12	236.50	124.30
21.	Karnataka-II	2012-13	265.01	111.65
	STATE (SUB TOTAL)		501.51	235.95
22.	Madhya Pradesh- V	2005-06	228.89	192.44
23.	Madhya Pradesh- VI	2005-06	420.58	361.77
24.	Madhya Pradesh- VII	2006-07	1422.09	1422.10
25.	Madhya Pradesh- VIII	2011-12	765.72	693.82
	STATE (SUB TOTAL)		2837.28	2670.13
26.	Chattisgarh-II	2001-02	700.63	264.20
27.	Chattisgarh-III	2001-02	849.16	305.00
28.	Chattisgarh-IV	2011-12	1199.61	916.41
	STATE (SUB TOTAL)		2749.40	1485.61
29.	Maharashtra - III	2005-06	1000.30	929.30
	STATE (SUB TOTAL)		1000.30	929.30
30.	Manipur- III	2011-12	553.36	448.88
31.	Manipur- IV	2012-13	1272.51	400.00
	STATE (SUB TOTAL)		1825.87	848.88
32.	Meghalaya- II	2000-01	472.52	438.92
	STATE (SUB TOTAL)		472.52	438.92
33.	Mizoram-VI	2013-14	823.85	385.38
	STATE (SUB TOTAL)		823.85	385.38
34.	Nagaland-IV	2010-11	479.10	430.91
	STATE (SUB TOTAL)		479.10	430.91

Sl.No.	Name of State/Project	Year of sanction	Approved outlay	Total Release
35.	Orissa - VII	2008-09	702.13	364.33
36.	Orissa - VIII	2009-10	730.00	380.58
37.	Orissa - IX	2010-11	599.71	426.50
38.	Orissa - X	2011-12	1056.24	332.74
	STATE (SUB TOTAL)		3088.08	1504.15
39.	Rajasthan	2004-05	590.50	590.50
40.	Rajasthan - II	2005-06	290.00	112.02
41.	Rajasthan - III	2005-06	864.10	794.41
42.	Rajasthan - IV	2007-08	862.74	700.64
	STATE (SUB TOTAL)		2607.34	2197.57
43.	Sikkim - VI	2012-13	729.36	328.21
44.	Sikkim - VII	2013-14	299.80	132.73
	STATE (SUB TOTAL)		1029.16	328.21
45.	Tamilnadu-II	2004-05	312.15	312.15
46.	Tamilnadu-V	2007-08	867.62	725.00
47.	Tamilnadu-VI	2011-12	599.65	480.19
	STATE (SUB TOTAL)		1779.42	1517.34
48.	Tripura - IV	2012-13	908.02	118.91
49.	STATE (SUB TOTAL)		908.02	118.91
	Uttar Pradesh- IV	2000-01	703.61	679.46
50.	Uttar Pradesh- V	2001-02	943.40	765.35
51.	Uttar Pradesh- VI	2003-04	290.54	231.69
	STATE (SUB TOTAL)		1937.55	1676.50
52.	Uttarakhand-II	2004-05	532.75	532.75
53.	Uttarakhand-III	2011-12	1502.69	330.73
	STATE (SUB TOTAL)		2035.44	863.48
54.	West Bengal - IV	2011-12	879.02	511.52
	STATE (SUB TOTAL)		879.02	511.52
GRAND TOTAL			39967.87	26521.56

Statement-II

*Details indicating the projects approved under dairy development component of
NPBB & DD Scheme as on 25.11.2014*

(₹ in lakh)					
Sl.No.	Name of State/Project	Year of Approval	Approved Cost	Central Share	Total Release
1.	Kerala				
	Kerala-I	2014-15	1125.249	899.99	680.404
	Kerala-II	2014-15	985.55	770.00	521.109
	Kerala-III	2014-15	1731.27	1230.99	554.705
	STATE TOTAL		3842.07	2900.98	1756.22
2.	Nagaland				
	Nagaland-I	2014-15	323.00	313.35	141.370
	STATE TOTAL		323.000	313.350	141.37
3.	Punjab				
	Punjab-I	2014-15	1464.18	924.98	230.180
	STATE TOTAL		1464.180	924.980	230.180
4.	Tamil Nadu				
	Tamil Nadu-I	2014-15	710.00	570.000	372.500
	Tamil Nadu-II	2014-15	665.10	370.100	257.500
	Tamil Nadu-III	2014-15	2640.69	908.025	638.93
	STATE TOTAL		4015.79	1848.13	1268.93
	GRAND TOTAL		9645.04	5987.44	3396.69

Growth rate of farm sector

622. SHRI DARSHAN SINGH YADAV:

SHRI MOHD. ALI KHAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether growth rate of the farm sector is on decrease in the country over the years;

(b) if so, the details thereof and reasons for decreasing farm production and productivity;

(c) the corrective measures taken/proposed to be taken by Government to increase the agricultural production and productivity of each farm product; and